

Annexure-4

Name of the corporate debtor: **S. Kumars Limited**

Date of commencement of **25/07/2024**
Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	S Kumars & Company (Trades) Pvt Ltd,	24/08/2024	20,47,42,637		unsecured			Yes	0.00%				20,47,42,637	It is imperative to mention that they have filed claim during CIRP which was not accepted due to delay in filing. However they have again filed the claim before liquidation as per due procedure of law under the head Financial Creditors, however based upon assesment of documents the liquidator forms and opinion that the claim does not have essential elements to be a Financial Claim. Hence the same was admitted under the heard Operational Creditor and additional documents have been sought for necessary actions.
Total			20,47,42,637	-		-	-		-				20,47,42,637	